

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1215**  
**TO BE ANSWERED ON 03.03.2016**

**NGO under Drinking Water Scheme**

**1215. SHRI NAGAR RODMAL:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the non-governmental organisations working in the areas of providing safe drinking water to the citizens of the country, State/UT-wise;
- (b) the details of financial assistance provided by the Government under drinking water schemes during each of the last three years and the current year, State / UT-wise;
- (c) whether the Government is encouraging the non-governmental organisations for their active participation in the effective implementation of these schemes; and
- (d) if so, the details thereof?

**ANSWER**  
**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAM KRIPAL YADAV)**

- (a) to (d) Rural water supply is a State subject. This Ministry supplements the efforts of the States by providing them with technical and financial assistance under the centrally sponsored National Rural Drinking Water Programme (NRDWP) for providing safe and adequate drinking water facilities in rural areas of the country. Under NRDWP, funds are released directly to States / UTs for implementing the rural water supply schemes in the rural areas of the country. This Ministry does not release the funds directly to any Non-Governmental Organizations for carrying out the works under NRDWP. The details of the funds allocated and released to States / UTs is at Annexure. States are delegated with powers to select design, approve, execute and monitor drinking water supply facilities.

<b>Annexure</b>					
<b>Annexure referred to in part (b) of Lok Sabha Unstarred Q. No. 1215 to be answered on 03.03.2016.</b>					
<b>Details of financial assistance to States / UTs</b>					
<b>Rs. in Crore</b>					
<b>S. No.</b>	<b>State</b>	<b>2012-13</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16 (as on 25.02.2016)</b>
1	Andaman and Nicobar	0.78	0.09	0.81	0.16
2	Andhra Pradesh	485.14	631.52	377.78	149.17
3	Arunachal Pradesh	223.22	237.32	109.83	53.1
4	Assam	659.21	514.98	545.87	194.21
5	Bihar	224.3	338.95	340.48	156.73
6	Chandigarh	0	0	0	0
7	Chattisgarh	148.64	135.2	150.74	53.65
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Goa	0.03	0	0	1.66
11	Gujarat	717.47	515.07	405.58	169.01
12	Haryana	313.41	229.52	277.98	94.52
13	Himachal Pradesh	129.9	130.81	120.89	54.97
14	Jammu And Kashmir	474.5	414.82	474.41	190.31
15	Jharkhand	243.43	243.29	175.18	71.62
16	Karnataka	869.24	897.29	563.91	209.55
17	Kerala	249.04	212.04	124.1	46.34
18	Lakshadweep	0	0	0	0
19	Madhya Pradesh	539.56	474.95	440.18	165.61
20	Maharashtra	846.48	690.27	748.23	285.67
21	Manipur	66.21	55.3	88.54	22.36
22	Meghalaya	97.61	103.4	69.5	26.6
23	Mizoram	47.92	44.89	34.5	11.59
24	Nagaland	110.2	61.07	101.44	19.38
25	Odisha	210.58	317.07	230.67	83.58
26	Puducherry	0.88	0.06	0	0
27	Punjab	144.27	147.95	97.38	27.33
28	Rajasthan	1411.36	1332.49	1304.64	384.6
29	Sikkim	32.36	26.56	31.7	6.52
30	Tamil Nadu	570.17	387.11	382.46	109
31	Telangana			212.24	74.97
32	Tripura	100.59	89.93	68.31	23.01
33	Uttar Pradesh	980.06	794.93	1036.3	301.08
34	Uttarakhand	74.28	87.61	111.48	57.86
35	West Bengal	502.36	485.83	431.09	175.27
	<b>Total</b>	<b>10473.2</b>	<b>9600.32</b>	<b>9056.22</b>	<b>3219.4</b>